

alised and other banking companies immediately before the issue of demonetisation order; and

(b) if so, the details thereof currency-wise and bank-wise?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ZULFIQUARULLAH): (a) and (b). The information is being collected and will be laid on the Table of the House as soon as available.

Impact of Demonetisation of High Denomination Currency Notes

592. SHRI KANWAR LAL GUPTA:

SHRI CHITTA BASU:

SHRI HITENDRA DESAI:

SHRI P. K. KODIYAN:

SHRI K. LAKKAPPA:

SHRI PRASANNBHAI MEHTA:

SHRI AHMED M. PATEL:

Will the Minister of FINANCE be pleased to state:

(a) what is the impact of demonetization of one thousand rupee notes and above;

(b) how many such notes were not presented to the Government after the demonetization;

(c) what was the reason for demonetization of such notes;

(d) do Government propose to demonetise the hundred rupee notes; and

(e) if not, what specific steps Government propose to take to check the black money?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ZULFIQUARULLAH): (a) The impact of the demonetisation of high denomination notes is being studied.

(b) The information is being collected and will be laid on the Table of the House as soon as available.

(c) The demonetisation was aimed at stopping the illicit transfer of money for financing transactions which are harmful to the economy or which are for illegal purposes.

(d) Government has no such proposal under consideration.

(e) Such steps as considered necessary by the Government are already being taken and will continue to be taken, to check and unearth the black money.

Misuse of Import Licences by Firms in West Bengal

593. SHRI MOHD. HAYAT ALI: Will the Minister of COMMERCE AND CIVIL SUPPLIES AND CO-OPERATION be pleased to state:

(a) the number of firms in West Bengal who have misused the import licences during 1977 and against whom investigations are in progress or have been completed;

(b) whether some of these firms in spite of the fact that investigation against them are in progress are still misusing their import licences; and

(c) if so, the steps Government propose to take to bring an end to this problem?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND CIVIL SUPPLIES AND COOPERATION (SHRI ARIF BEG): (a) Complaints against 19 firms in West Bengal for alleged misuse of import licences were registered during 1977. Out of these 2 cases were closed as nothing incriminating was found

against them. Investigations in respect of the remaining 17 cases are in progress.

(b) No such case has come to Government's notice.

(c) Does not arise.

विकासशील देशों के लिये बैंक की स्थापना

594. श्री कल्याण जैन : क्या वित्त मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि भारत और चार अन्य गुट-निरपेक्ष राष्ट्र विकासशील देशों के लिए एक बैंक की स्थापना करने के प्रश्न पर विचार कर रहे हैं ;

(ख) गुट-निरपेक्ष राष्ट्रों में पारस्परिक आर्थिक सहयोग के लिए हाल ही में बेलग्रेड में आयोजित सम्मेलन में क्या मुख्य निर्णय किये गये; और

(ग) विश्व के इस भाग में पारस्परिक आधार पर विकास-योजनाओं के बनाने और उनके क्रियान्वयन के लिए संसाधन उपलब्ध करने के लिए प्रस्तावित बैंक के योगदान का क्या स्वरूप होगा ?

वित्त तथा राजस्व और बैंकिंग मंत्री (श्री एच० एम० पटेल): (क) से (ग). तटस्थ देशों के मुद्रा सम्बन्धी तथा वित्तीय सहयोग विषयक समन्वय दल की बैठक हाल ही में बेलग्रेड में हुई थी जिसमें उस दल ने विकासशील देशों के लिए एक बैंक की स्थापना करने के सम्बन्ध में व्यवहार्यता अध्ययन का कार्य शुरू करने का निश्चय किया है। अध्ययन कार्य अभी चल रहा है। इस प्रकार के बैंक की स्थापना, इसी अध्ययन के निष्कर्षों तथा उनके सम्बन्ध में सभी तटस्थ देशों के द्वारा किये गए निर्णय पर निर्भर करेगी।

Persons died and Bodies recovered of Victims of AIR India Jumbo Jet Emperor Ashoka'

595. SHRI KACHARULAL HEM-RAJ JAIN: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) the number of persons died in the Air India boeing crash near Bombay in January, 1978; and

(b) the number of dead bodies recovered from the sea?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI PURU-SHOTTAM KAUSHIK): (a) 213 persons died in the air-crash.

(b) 93 bodies of the victims of the air crash have been recovered.

Amount of money in Circulation in High Denomination Notes

596. DR. MURLI MANOHAR JOSHI: Will the Minister of FINANCE be pleased to state:

(a) the amount of money in circulation in high denomination notes before demonetisation in January, 1978;

(b) the value of notes of each denomination surrendered after the demonetisation;

(c) the value of claims that have been accepted by Government; and

(d) the approximate value of notes that have not been surrendered and stand cancelled?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ZULFIQUARULLAH) (a) At the close of business on 16th day of January 1978, the number of bank notes in circulation was about 12.80 lakhs of Rs. 1000/- denomination valued at Rs 128 crores 36300 notes of Rs. 5000/- denomination valued at Rs. 18.15 crores and 346 notes of Rs.